

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
LOK SABHA
UNSTARRED QUESTION NO. 955
TO BE ANSWERED ON 22.11.2016

River Conservation

955. Shri Ram Charan Bohra:
Dr. Swami Sakshiji Maharaj:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) the details of projects launched by the Government under the National River Conservation Programme during the last three years, State/UT-wise including Uttar Pradesh;

(b) the funds sanctioned and utilized so far and the current status of these projects State/UT-wise;

(c) whether the targets to reduce river pollution has been achieved under the said programme and if not, the reasons therefor;

(d) whether the Government proposes to revive the National River Conservation programme; and

(e) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ANIL MADHAV DAVE)

(a) & (b) The Government supplements the efforts of the State Governments in abatement of pollution in identified stretches of various rivers under the programmes of National River Conservation Plan (NRCP) and NGRBA (National Ganga River Basin Authority) on cost sharing basis between Central and State Governments. The NGRBA programme along with work of Ganga & its tributaries has been transferred to Ministry of Water Resources, River Development & Ganga Rejuvenation (MoWR, RD&GR) from 01/08/2014 onwards. Presently, NRCP (excluding Ganga and its tributaries) has covered polluted stretches of 31 rivers in 75 towns spread over 14 States at a sanctioned cost of Rs. 4517.82 crore. An amount of Rs. 2056.58 crore has been

released to the State Governments for implementation of various pollution abatement schemes.

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During the last three years and current financial year, 7 projects amounting to Rs. 1574.60 crore in the States of Punjab, Nagaland, Gujarat and Maharashtra have been sanctioned under NRCP and funds amounting to Rs. 81.49 crore utilized so far. State wise details are enclosed at Annexure. The works for pollution abatement of rivers in Uttar Pradesh are covered under the NGRBA/Namami Gange programme of the Government.

(c) Against the required sanctioned sewage treatment capacity of 3155 million litres per day (mld), 2373 mld capacity has been created so far under the NRCP programme.

(d) & (e) NRCP is an ongoing programme of the Ministry and has been categorized as a Core Centrally Sponsored Scheme of the Government.

Annexure

Annexure referred to in reply to parts (a) to (c) of Lok Sabha Unstarred Question No. 955 to be answered on Tuesday, the 22nd November, 2016 on 'River Conservation' raised by Shri Ram Charan Bohra and Dr. Swami Sakshiji Maharaj

State-wise details of projects sanctioned under National River Conservation Plan (NRCP) during the last three years and current financial year

Sl. No.	State/ Name of project	Sanctioned Cost (Rs. in crore)	Sanction date	Funds utilized till date (Rs. in crore)
1	Punjab			
i)	Sewerage System and Sewage Treatment Plant Works at Khanauri for pollution abatement of river Ghaggar	13.46	26.06.2013	17.61
ii)	Sewerage System and Sewage Treatment Plant Works at Lehragaga for pollution abatement of river Ghaggar	20.52	28.06.2013	
iii)	Sewerage System and Sewage Treatment Plant Works at Moonak for pollution abatement of river Ghaggar	14.96	28.06.2013	
iv)	Sewerage System and Sewage Treatment Plant Works at Patran for pollution abatement of river Ghaggar	8.16	28.06.2013	
2	Nagaland			
	Pollution abatement of Diphu and Dhansiri rivers at Dimapur	82.80	04.03.2014	14.50
3	Gujarat			
	Sabarmati River Conservation Project Phase-II at Ahmedabad	444.44	29.10.2014	23.39
4	Maharashtra			
	Pollution Abatement of River Mula-Mutha at Pune	990.26	14.01.2016	25.99
	Total	1574.60		81.49